

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**A.No. 246 of 2014 & IA No.56 of 2015**

**Dated: 31<sup>st</sup> August, 2016**

In the matter of :

Tata Power Delhi Distribution Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

The matter is posted for hearing on **05<sup>th</sup> October, 2016.**

***Court Master***

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